Deaths of Pedestrains in Road Accidents

- 4587. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether the Union Government is aware that a large number of pedestrians are killed in road accidents at a particular stretch of National Highway No. 8:
 - (b) if so, the facts and details thereof:
- (c) whether representations have been received by the Union Government to construct pedestrian underpass at some selected places on National Highway 8 where accidents are held at large; and
- (d) if so, the time by which underpass at those stretches of NH-8 are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR CHAUDHARY): (a) and (b) Ministry of Road Transport and Highways collects and compiles information on road accidents from Police Departments of State Governments/UT Administrations in a 19-item format devised under the Asia Pacific Road Accident Database (APRAD) project of the United Nations Economic and Social Commission for the Asia and the Pacific (UNESCAP) region on an annual basis. In this format, NH wise data are not compiled by this Ministry.

- Yes, Sir. (c)
- (d) During the construction of Delhi-Gurgaon project, two pedestrian underpasses in Delhi, one each at Km. 14.400 near Kendriya Vidalaya and at km. 23.150 near Rajokri and two more underpasses in Haryana at km. 35.100 near Anaj Mandi and at km. 40.475 near Kherki Daula were provided based on the representations received. As far as NH-8 passing through the states of Gujarat and Rajasthan is concerned, no specific request for construction of pedestrian underpasses have been received. However, from safety consideration, underpasses/ structures have been provisioned in Concession Agreement of 4/6 laning of sections of NH-8 under jurisdiction of NHAI in Rajasthan and Gujarat.

Proposals of Andhra Pradesh

- 4588. SHRIMATI GUNDU SUDHARANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that State Government of Andhra Pradesh has sent 11 proposals of State Highways to be declared as National Highways;